(22)

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

	PRESENT: SHRI Ch. M	OHD SHARIEF TARIQ, MEMBER-JU	UDICIAL				
APPLICATION NUMBER PETITION NUMBER NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S) UNDER SECTION		:					
		: CP/9/2017 : S. BALASUBRAMANIAN + 14 : ARUNA THEATRES & ENTERPRISES PVT LTD : 241/242 of companies act 2016					
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
						REPRESENTATION BY WHOM	
				1.	C. UMASHANICAR	Countel for R124	Cumul and I
2	A. Snivastava for B. Dhamaraj	Counsel for R6					
3.	P. SETTU.	Consol for	D. Sol				
4.	T. Hemeda Ha	Council for petitions	T. Hemala				
£.	R. R+ JE81+	Count for RS	17.19				
6.	P. Tamil Selvi for Ambilinumon.	Cousul for R2.	Por Ambilines				

CP/9/17 22

ORDER

Counsel for Petitioner present. Counsel for Applicant present. Counsels for R1 and R4, R2, R3, R5 and R6 present. Mr. Vinoth, Shareholder in person present and filed an application for impleadment; copy of the same is given to the Counsel for Petitioner. Counsels for R1 and R4, R2, R3, R5 and R6 have no objection in case Application for impleadment is allowed. Counsel for the Petitioner has raised the objection. The Petitioner is directed to file counter before next date of hearing. Matter is posted for arguments. Put up on 22.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk